

**PVTGs in Chhattisgarh**

†1260. SHRI RAM VICHAR NETAM: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has identified Particularly Vulnerable Tribal Groups (PVTGs) out of Scheduled Tribes in Chhattisgarh;
- (b) if so, the names of the Scheduled Tribes included in PVTGs, State-wise;
- (c) the details of the facilities being provided to them and the amount allocated, released to Chhattisgarh and utilised by it in this regard;
- (d) whether Government has provided reservation to PVTGs in Government jobs; and
- (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SARUTA): (a) Yes Sir.

(b) The list of Scheduled Tribes identified as PVTGs, State-wise, is given in Statement [Refer to the Statement appended to answer to USQ No. 1252 Part (a)]

(c) The Ministry of Tribal Affairs is implementing the scheme of 'Development of Particularly Vulnerable Tribal Groups (PVTGs)' which covers all the 75 identified PVTGs among Scheduled Tribes in 18 States, including Chhattisgarh. The scheme aims at socio-economic development of PVTGs in a comprehensive manner, while retaining their culture and heritage. The financial assistance is provided to the States/UT under the scheme for the activities like education, housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socio-economic development of PVTGs. During the year 2019-20, the Ministry has sanctioned an amount of Rs. 671.96 lakh under the scheme of Development of Particularly Vulnerable Tribal Groups (PVTGs) to the state of Chhattisgarh.

(d) and (e) All benefits due to the Scheduled Tribes are also availed by the scheduled tribes identified as PVTGs.

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†Original notice of the question was received in Hindi.